IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

PIL No.10/2017 $\mathbf{c} \mathbf{w}$ WP(C)PIL No.8/2021

AUAZ AHMAD BUND AND OTHERS

...Petitioner(s)/appellant(s)

Through: Ms. Jayna Kochari, Sr. Advocate

Ms. Iqra Khalid, Advocate (Through VC)

UNION TERRITORY OF J AND K AND ANOTHER (SOCIAL WELFARE)

...Respondent(s)

Through: Mr. T. M. Shamsi, DSGI with

Ms. Rehana Qayoom, Advocate

Mr. Fahim Nisar Shah, GA

CORAM:

R AND LADAKE HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER 16.10.2024

The Social Welfare Department, J&K has filed status report dated 30.08.2024 to which learned counsel for the petitioner shall file response by or before next date.

Mr. Fahim Nisar Shah, learned GA, shall also seek instructions as to whether any reservation has been earmarked for this particular community or not.

Mr. T. M. Shamsi, learned DSGI, has filed status report on behalf of UT of Ladakh on 13.09.2024 contending therein that a Committee has been constituted to identify the actual number of transgenders in order to redress the grievance of the community of Leh as well as the Kargil District. It is also submitted in the report that all the medical care and other facilities are available for the transgender individuals in the hospitals. It has been further submitted that as on date, there is no scheme regarding pension or any

other monetary assistance or economic facility specially being provided to the transgenders.

We direct Mr. T. M.Shamsi, learned DSGI, to file fresh compliance report disclosing action taken by the Committee being constituted to identify the number of transgenders and also disclose the name of the hospitals where the medical care facilities are being available to the transgender individuals and also file a detailed report with regard to framing of schemes for grant of pensionary benefits to this community as well on or before next date.

List on 04.12.2024.

(PUNEET GUPTA) JUDGE

JAMMU & KA

(TASHI RABSTAN) CHIEF JUSTICE

SRINAGAR 16.10.2024 Shameem H.